

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 1(A)

Dated Guwahati the 27th May, 2025

In partial modification of Notification No.1 dated 4.5.2020 (*Memo No. HC-VI-6/2009/458-478/STT*), Hon'ble the Chief Justice has been pleased to modify Sl. No-28 of Table-B as follows:

"Case or Appeal (other than those carrying 2 units or less) returned as settled through Lok Adalat or through Judicial Settlement will be awarded 2 units per case and ***in case of settlement through successful mediation, 3 units for each case to the referral Judge.***"

Accordingly, the Notification No. 1 dated 4.5.2020 stands modified to the above extent.

By Order,

Sd/- Romen Baruah
REGISTRAR VIGILANCE

Memo No. HC. VI-06/2009/263-363 /STT
Copy to:

Dated 27. 5.2025

1. The Registrar (Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge,
Baksa / Bajali / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / DimaHasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / KarbiAnglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / SouthSalmara-Mankachar / Tinsukia / Udalguri / West KarbiAnglong.
(He/She is requested to circulate the Notification amongst the Judicial Officers under his/jurisdiction).
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, Barpeta / Cachar/ Dhubri / Kamrup (M)-No. 1, No. 2 & No. 3 / Nalbari, Assam
(He/She is requested to inform all the Officers under his/her control about this Notification).
6. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) No. 1, 2 & 3 / Nagaon / Nalbari / Sonitpur / Kamrup (Amingaon), Assam.
7. The Special Judge-cum-Judge, Designated Court, Assam.
8. The Special Judge, Assam.
9. The Special Judge, CBI & NIA, Assam.
10. The Special Judge, NDPS Court, Guwahati, Assam.
11. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
12. The Presiding Officer, Labour Court, Kamrup (M), Guwahati / Dibrugarh, Assam.
13. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Assam.

14. The Joint Registrar(s) / Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.
15. The Director, Law Research Institute, Gauhati High Court, Guwahati.
16. The Research Officer, Judicial Academy, Assam.
(He/She is requested to place this Notification before the Hon'ble Director, Judicial Academy, Assam)
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload this Notification in the website of the Gauhati High Court.)
19. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati
20. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.


27.5.2015
REGISTRAR VIGILANCE
